NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 58(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

Panthera Developers Ltd. & ors.

V/s.

M/s. Sankalp Buildwell Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION Sh. Virender Garda, Sr. Adw | FOR Santosh Giri Adw | PETITIONERS Torum Menter Adv | FETITIONERS 2. Santosh Giri Aan 3. Torum Menter Adv 4. Viver Singh Adv) Vivasit to Annady realist Deepses willi

Order

The matter has been transferred from Court No. II and fixed for proper orders.

List on 29.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

22nd August, 2016 (P.K. Sud)